

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.378/96

Date of Order: 3.4.96

BETWEEN:

M.Krishna Reddy

.. Applicant.

A N B

1. The Sub Divisional Officer,
Telecommunication, Guntakal.
2. The Telecom District Manager,
Anantapur.
3. The Chief General Manager,
Telecommunication,
Doorsanchar Bhavan, Hyderabad.
4. The Sub Divisional Officer,
Telecommunication, Dharmavaram.

.. Respondents.

Counsel for the Applicant

.. Mr.K.Venkateswara Rao

Counsel for the Respondents

.. Mr.K.Bhaskara Rao

CORAM:

HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.)

J U D G E M E N T

X As per Hon'ble Shri H.Rajendra Prasad, Member (Admn. X,

Heard Mr.K.Venkateswara Rao, learned counsel for
the applicant.

2. The facts and circumstances of this case are exactly identical to those in OA.206/96 disposed of by this Tribunal on 15.2.96. The directions issued in the above OA, shall therefore be applicable to this OA as well. In keeping with the order issued earlier in OA.206/96 is therefore directed that:

Qa
3/4

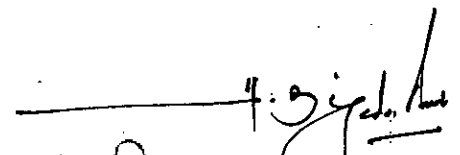
.. 2 ..

(1) The applicane be engaged in the same unit as far as possible, or in a neighbouring unit, if and when any work is available to so engage him.

(2) It shall be ensured that no outsider is given a preference in the matter before he is offered some work to perform.

(3) It shall also be ensured that none who is already engaged in casual service shall be absorbed into the reengagement of the applicant.

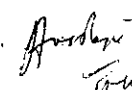
3. Thus the OA is disposed of at the admission stage.
No costs.


(H. RAJENDRA PRASAD)

Dated: 3rd April, 1996

(Dictated in Open Court)

sd


Gust.
DND

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: 3 :

Copy to:-

1. The Sub Divisional Officer, Telecommunications, Guntakal.
2. The Telecom District Manager, Ananthapur.
3. The Chief General Manager; Telecommunications, Doorsanchar Bhavan, Hyderabad.
4. The Sub Divisional Officer, Telecommunications, Dharma-varam.
5. One copy to Sri. K.Venkateshwara Rao, advocate, CAT, Hyd.
6. One copy to Sri. K.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

8/7/48
TYPED BY
COMPARED BY

MA. 378/46
CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

H.R. Prasad
HON'BLE SHRI A.B. GORTHI : MEMBER(A)

~~HON'BLE SHRI~~

DATED: 3.4.46

ORDER/JUDGMENT

M.A. NO./R.A./C.A. NO.

IN
378/46
O.A. NO.

ADMITTED AND INTERIM DIRECTIONS ISSUED
~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

* * *

No Spare Copy

